

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 201**  
**TA (Co. Act)-26(PB)/2022**

**IN THE MATTER OF:**

Bahubali Dealtrade Pvt. Ltd.

.... Petitioner/Applicant

**Order under Rule 16(d) of National Company Law Tribunal**

**Order delivered on 22.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant

Mr. Rishabh Sachdeva, Adv.

**ORDER**

List the matter for physical hearing on 23.09.2022.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

22.09.2022  
Ritu Sharma